NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P No. 184/KB/2013

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th January 2018, 10.30 A.M

Name of the Company Under Section		Ataur Rahman Khuda Buksh & Ors-Vs-P.C Concrete Industries Pvt Ltd & Ors 397/398		
1.	Amulh	on Cinha Aoh,	Respondent Nos 1 to 3	AL 1117
2.		gupla rullick, Advocates	Pehitioners.	Alo: 12017.

ORDER

- Ld. Counsel for the petitioners and the respondent nos. 1 to 3 is present.
- Ld. Counsel of both the parties informed that pleadings are complete. Both the parties are directed to file their written submissions within 4 weeks from today with a copy in advance to the opposite parties.

List it on 07/03/2018 for arguments.

(Jinan K.R.) Member (J)

Sd

(V.P.Singh) Member (J)

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